

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 370  
TO BE ANSWERED ON 04.02.2020**

**Sugamya Bharat Abhiyan**

**370. SHRI PINAKI MISRA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-**

- (a) whether the targets for the Sugamya Bharat Abhiyan during the years 2016 to 2018 have been achieved and if so, the details thereof;
- (b) whether there is any plan to expand the reach of the mission to all other Government departments, websites, documents and buildings;
- (c) if so, the details of implementation of the scheme, State-wise especially in Odisha; and;
- (d) whether appropriate incentives are being designed to incentivise the private sector for the same and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

(a) No Sir. Accessible India Campaign (Sugamya Bharat Abhiyan) was launched on 03.12.2015 as a nation-wide flagship campaign for achieving universal accessibility. The campaign focuses on enhancing the accessibility of built environment, transport system and information & communication eco-system to make the life of Persons with Disabilities more convenient.

Observing the slow but steady progress being made in implementation of Sugamya Bharat Abhiyan, revised deadlines have been extended to March, 2020 by the Central Advisory Board (CAB) Chaired by Hon'ble Minister of Social Justice Empowerment, the highest policy making body in the Department of Empowerment of Persons with Disabilities.

Till 31.12.2019, under built up environment, Rs.354.45 Crores have been released to States/UTs to make 1058 identified buildings accessible. Out of these, 251 buildings have been made accessible. CPWD has made 998 central government buildings accessible.

Under the transportation system, 709 A1, A&B category railway stations have been provided short term facilities and 603 railway stations have been provided long term accessible features. Furthermore, 35 International Airports and 55 Domestic Airports have been made partially accessible and out of 1,45,287 buses, 35,720 buses have been provided with basic accessibility features.

Under Information and Communication Technology ecosystem, 354 identified websites of States/UTs and 95 central government websites have been made accessible.

(b) to (c) Yes Sir. All States/UTs governments including Odisha and Central Ministries/Departments have been requested to enforce the accessibility standards for making all public buildings barrier free and accessible. They have been requested for strict implementation of the Rights of Persons with Disabilities Act (RPwD), 2016 with special efforts to make all services including transport and Information and Communication Technology, accessible as per accessibility standards namely Harmonized Guidelines and Space Standards for Barrier Free Built Environment for Persons with Disabilities and Elderly Persons, 2016 issued by Ministry of Housing and Urban Affairs (MoHUA), Code of Practice and Bus Body Design and Approval, 2014 issued by Ministry of Road Transport and Highways (MoRTH) and Guidelines for Indian Government Websites, 2016 issued by Ministry of Electronics and Information Technology (MeitY), which have been notified and circulated to all States/UTs.

The details of State wise implementation of Sugamya Bharat Abhiyan till 31.12.2019 under the targets of built-up environment and websites are at Annexure-I and Annexure-II.

(d) No, Sir. There is no scheme in the Central Government to incentivise the private sector in this regard.

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**Annexure referred in Lok Sabha Unstarred Question No. 370 dated 04.02.2020  
regarding Accessible India Campaign.**

**Details of Buildings under Accessible India Campaign**

S.No.	State	No of Buildings for which Funds have been released	Amount Released (Lakhs)
1	Andaman and Nicobar Islands	23	632.32
2	Andhra Pradesh	38	1436.33
3	Assam	24	697.84
4	Bihar	21	925.14
5	Chattisgarh	23	688.59
6	Chandigarh	43	415.38
7	Delhi	18	1393.77
8	Goa	30	444.63
9	Gujarat	26	114.37
10	Haryana	64	1394.79
11	Himachal Pradesh	8	368.62
12	Jammu and Kashmir	29	1808.72
13	Jharkhand	14	1166.85
14	Karnataka	20	1104.11
15	Kerala	28	429.98
16	Madhya Pradesh	31	973.51
17	Maharashtra	142	1863.34
18	Meghalaya	22	2014.83
19	Mizoram	23	298.05
20	Nagaland	16	510.6
21	Odisha	32	1753.73
22	Puducherry	28	273.15
23	Punjab	14	837.74
24	Rajasthan	88	3813
25	Sikkim	35	578.14
26	Tamil Nadu	16	1103.88
27	Telangana	16	919.24
28	Tripura	14	2625.05
29	Uttarakhand	9	165.62
30	Uttar Pradesh	137	3299.83
31	West Bengal	26	1394.73
<b>Sub Total</b>		<b>1058</b>	<b>35445.86</b>



**Annexure referred in Lok Sabha Unstarred Question No. 370 dated 04.02.2020 regarding Accessible India Campaign.**

**GIGW PROJECT STATUS REPORT 14.01.2020**

State/U.T	Andhra Pradesh	Andaman & Nicobar	Chandigarh	Chattisgarh	Dadra & Nagar Haveli	Daman & Diu	Delhi	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu & Kashmir	Jharkhand	Karnataka	Kerala	Madhya Pradesh	Maharashtra	Mizoram	Nagaland	Narula	Odisha	Puducherry	Punjab	Rajasthan	Tamil Nadu	Uttar Pradesh	TOTAL
Total Websites	15	2	31	91	11	9	86	16	23	62	31	33	93	26	44	31	35	13	73	45	3	10	22			805	
Website Made Live	4	0	19	54	6	4	26	14	15	52	8	2	24	0	34	19	31	0	17	17	0	0	8			354	